Further to meet any increased storage requirement, Executive Directors (Zones) and General Managers (Regions) of FCI have been given full powers for hiring of godowns for short term usage to store the procured foodgrains as per their requirement.

- (b) In Gujarat, a capacity of 1.00 lakh tonnes is being added, out of which 50,000 MTs will be under PEG Scheme and another 50,000 MTs will be created in silos.
- (c) Periodical maintenance is carried out to maintain the FCI godowns in good condition. Sufficient funds are also allocated for the said purpose.

## Target for construction of godowns in U.P. and M.P.

2361. SHRI PRABHAT JHA:

SHRIMATI KUSUM RAI:

SHRI ARVIND KUMAR SINGH:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the details of target set for construction of godowns/warehouses during the current financial year, State-wise and district-wise particularly in Uttar Pradesh and Madhya Pradesh;
- (b) the details of funds allocated and released so far, State-wise and district-wise for these two States;
- (c) the details of godowns constructed during the current year, so far, State-wise and district-wise in U.P. and M.P.; and
- (d) the other steps Government has taken during the current year to prevent rotting of foodgrains?

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) and (b) Due to the increased procurement of foodgrains and to reduce the storage under Cover and Plinth (CAP), the Government formulated the Private Entrepreneurs' Guarantee (PEG) Scheme for construction of storage godowns through private entrepreneurs, Central Warehousing Corporation (CWC) and State Warehousing Corporation (SWCs). Under the scheme, the Food Corporation of India would give a guarantee of ten years for assured hiring to the private entrepreneurs, for which the storage

charges would be paid. A capacity of 181.08 lakh tonnes is to be created in 19 States. The details of the proposed capacities under PEG Scheme which are set only State-wise for construction of godowns during the current financial year is given in Statement-I (See below).

[3 September, 2012]

Funds are allocated/released to FCI for construction of godowns only under the Plan Scheme. The proposed target state-wise where the godowns are constructed by FCI under Plan Scheme is given in Statement-II (See below). No funds have been allocated or released for the States of Uttar Pradesh and Madhya Pradesh since under Plan Scheme no godown is proposed to be constructed in these two States.

- The details of godowns constructed under PEG scheme in U.P. and M.P. as on 31.07.2012 are given in Statement-III.
- (d) All precautions are taken by FCI to preserve the quality of foodgrains stored with them. Phophylactic and curative measures are carried out regularly for the control of insects/pests. Effective rodent control measures are also undertaken. Regular quality checks are conducted to ensure proper preservation of foodgrains in storage. Adequate dunnage is provided for the foodgrain stock stored in CAP. The dunnage material is cleaned and disinfected. To protect the CAP stocks from rain, sun, etc., each stack is covered with a polythene cover are tied with nylon ropes. Wheat stocks stored in CAP by the State Govts/Agencies are subjected to joint inspection on a regular basis by officers of FCI and the concerned State Govts/Agencies. Stocks are generally issued on the principle of "First in First Out" (FIFO).

Statement-I The State-wise proposed capacity to be created during FY 2012-13 under Private Enterpreneurs Guarantee (PEG) Scheme

Sl.No.	State	Capacity (in lakh MT)
1	2	3
1	Andhra Pradesh	2.187
2	Bihar	0.200
3	Chhattisgarh	1.038

104	Written Answers to	[RAJYA SABHA]	Unstarred Que	estions
1	2		3	
4	Gujarat		0.048	
5	Haryana		4.290	
6	Himachal Pradesh		0.025	
7	Jammu & Kashmir		0.200	
8	Jharkhand		0.200	
9	Karnataka		2.030	
10	Kerala		0.000	
11	Madhya Pradesh		2.266	
12	Maharashtra		3.830	
13	Odisha		0.508	
14	Punjab		20.500	
15	Rajasthan		1.480	
16	Tamil Nadu		0.200	
17	Uttar Pradesh		5.998	
18	Uttarakhand		0.000	
19	West Bengal		0.000	
	Total		45.000	

Statement-II

The State-wise proposed capacity to be created during FY 2012-13 under Plan Scheme

Sl.No.	State	Capacity in MT	
1	2	3	
	North East State including Sikkim		
1.	Assam	77,000	
2.	Arunachal Pradesh	19,730	

Answers to	[3 September, 2012]	Unstarred Questions	105
2		3	
Manipur		20,000	
Meghalaya		5,000	
Mizoram		5,000	
Nagaland		15,000	
Tripura		15,000	
Sikkim		5,000	
SUB-TOTAL (A)		1,61,730	
Areas other than I	North East		
Orissa		10,000	
SUB-TOTAL (B)		10,000	
GRAND TOTAL (A+B	)	1,71,730	
	2 Manipur Meghalaya Mizoram Nagaland Tripura Sikkim Sub-Total (A) Areas other than Morissa Sub-Total (B)	Manipur Meghalaya Mizoram Nagaland Tripura Sikkim Sub-Total (A) Areas other than North East Orissa	2       3         Manipur       20,000         Meghalaya       5,000         Mizoram       5,000         Nagaland       15,000         Tripura       15,000         Sikkim       5,000         Sub-Total (A)       1,61,730         Areas other than North East       10,000         Sub-Total (B)       10,000

## Statement-III

The Godowns constructed under Private Entrepreneurs Guarantee (PEG)

Scheme State-wise/District-wise in Uttar Pradesh and

Madhya Pradesh as on 31.07.2012

Sl. No./ State	Centre	Capacity completed (in MT)
1	2	3
1. Uttar Pradesh	Balrampur	5,000
	Gonda	5,000
	Hardoi	15,000
	Kausambi	1,670
	Lakhimpur Kheri	10,000
	Lalitpur	5,000
	Maharajganj	10,000

106 Written Answers	to [RAJYA SABHA]	Unstarred Questions
1	2	3
	Pilibhit	10,000
	Rai Bareilly	2,000
	S K Nagar	5,000
	Shahjahanpur	5,000
	Shahjahanpur	8,000
	Sitapur	5,000
	Sultanpur (Jaferganj)	2,000
	Total	88,670
2. Madhya Pradesh	Bhind	10,000
	Narsinghpur	6,400
	Raisen	5,000
	Shivpuri	5,000
	Ujjain (Maksi)	10,000
	Total	36,400

## Waiving of taxes on essential commodities

## 2362. SHRIMATI SMRITI ZUBIN IRANI:

SHRI BHAGAT SINGH KOSHYARI:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether Government has urged the States to waive different types of State level taxes on essential commodities in order to fight food inflation; and
- (b) if so, the details thereof and the reactions of the State Governments thereto?

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) and (b) Yes, Sir. The Government have reviewed periodically the position regarding food inflation and had taken measures to contain inflation. One of the steps is to urge the State